

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 973 OF 2007

MANOHAR LAL (D) BY LRS. Appellant (s)
VERSUS
UGRASEN (D) BY LRS. & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

WITH Civil Appeal NO. 974 of 2007 (With office report)

Date: 31/05/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Appellant(s) Mr. R.P. Bhatt, Sr. Adv.
Ms. Reena Singh, Adv.
Dr. (Mrs.) Vipin Gupta, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Arvind Kumar Gupta, Adv.
Mr. Shailender Paul, Adv.

For Respondent(s) Mr. Debal Kumar Banerji, Sr. Adv.
Ms. Ruby Singh Ahuja, Adv.

Mr. Ravi Prakash Mehrotra, Adv

Mr. Kamlendra Mishra, Adv

Mr. Pramod Swarup, Sr. Adv.
Mr. Manoj Dwivedi, Adv.
Ms. Vandana Misra, Adv.
Mr. Gunnam Venkateswara Rao, Adv

Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

List on 3/6/2010 for orders.

(Ravi P. Verma) (Indu Satija)
Court Master Court Master